OFFICE OF THE DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI-110054

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CIRCULAR

It has been brought into the notice of the Building Maintenance Committee, Tis Hazari Court Complex, Delhi that some administrative records have been destroyed due to termites/white ants in the wooden almirahs fixed in the offices and branches housed at Tis Hazari Courts, Delhi.

All the staff posted with the offices/branches are hereby impressed upon to ensure the proper upkeep and storage of files & record lying in the storage units. It is also directed to report about any such problems relating to the records immediately to the Care Taking Branch so that remedial steps could be taken forthwith.

(GAJENDER SINGH NAGAR)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

No. 22257-22357/CTB/THC/2018

Dated : 22/03/18

Copy forwarded for information and necessary action to:-

1. The P.S. to Ld. District & Sessions Judge (HQs.), Delhi.
2. The P.S. to Ld. District & Sessions Judge (West), Delhi.
3. All the Sr. Admn. Officers (Judl.)/Admn. Officers (Judl.)/Branch Incharges, Central & West District, Tis Hazari Courts, Delhi

Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi